

**CC NO. 69/2019  
CBI VS. R.C. BAKSHI & ORS.**

**COURT HEARING THROUGH VIDEO CONFERENCING**


**03.09.2020**

**Present: Sh. Sunil Verma**, Id. PP for CBI.  
Both accused are present on bail.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter to the concerned branch through whatsapp or email in this regard.

Put up for supplying the scanned copy of the court file and for further proceedings on **09.10.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**03.09.2020**

**CC NO. 66/2019**  
**CBI VS. B.R.S. RATHORE & ORS.**

**03.09.2020**


**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma**, Id. PP for CBI.  
Accused B. R. S. Rathore, R. C. Meena and Raman  
Soni on bail.  
Sh. Bimal Sharma, Sh. Aman Sharma and Sh. Arpit  
Sharma, Advs for accused B. R. S. Rathore.

The file is not before me.

Ahlmad is directed to get the court file scanned and  
get the copy of the same to me, at the earliest. Ahlmad is also  
directed to send a written request letter to the concerned branch  
through whatsapp or email in this regard.

Put up for supplying the scanned copy of the court file  
and for further proceedings on **08.10.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**03.09.2020**